

1968 में पूरा हो जाने की सम्भावना है। उसके बाद इन दो सहकारी संस्थाओं को भी कनेक्शन दे दिये जाएंगे।

**Polish Cooperation in Scientific Research**

**3167. Shri R. Barua:** Will the Minister of Education be pleased to state:

(a) whether the Polish Committee for Science and Technique exchanged views with the Indian Council of Scientific and Industrial Research over mutual exchange of experience and co-operation in scientific research; and

(b) if so, whether any list has been drawn up on subjects related particularly to production processes in Metallurgy and Chemistry for mutual exchange of experience and co-operation?

**The Minister of Education (Dr. Triguna Sen):** (a) Yes, Sir.

(b) A list of tentative areas of collaboration in science, technology and industry mutually agreed to between the C.S.I.R. and the Committee for Economic Cooperation with Foreign countries, Poland, is laid on the Table of the House. [Placed in Library. See No. LT-736/67].

**Funds for Delhi for 1967-68**

**3168. Shri Virendrakumar Shah:**

**Shri Kameshwar Singh:**

**Shri A. Sreedharan:**

**Shri K. M. Madhukar:**

**Shri Y. A. Prasad:**

**Shri Bedabrata Barua:**

**Shri Bal Raj Madhok:**

**Shri Kanwar Lal Gupta:**

**Shri M. L. Sondhi:**

**Shri O. P. Tyagi:**

**Shri Srichand Goel:**

Will the Minister of Home Affairs be pleased to state:

(a) whether the Delhi Administration has demanded an additional allocation of Rs. 10.5 crores for the Union Territory of Delhi for 1967-68;

(b) if so, the schemes, according to the Administration likely to be axed in case the additional allocation is not granted and to what extent; and

(c) Government's reaction thereto?

**The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla):** (a) Yes, Sir. The Delhi Administration has demanded an additional allocation of Rs. 10.5 crores.

(b) and (c). The formal reference from the Delhi Administration was received only on 17th June and is being examined.

**Passes and P.T.Os.**

**3169. Shri M. L. Sondhi:** Will the Minister of Home Affairs be pleased to state:

(a) whether there is any demand from the Central Government employees for free passes and P.T.Os. every year;

(b) whether Government propose to allow at least one free pass to all Central Government employees instead of the existing limited P.T.O. concession to limited number of persons only once in two years; and

(c) if not, the reasons therefor?

**The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswami):** (a) to (c). This question came up recently for discussion in the National Council on an item proposed by the Staff side. The proposal sought to liberalise the scheme by providing for full reimbursement of the entire fare for the journey from the headquarters of the Government servant to the home-town and back, instead of the present 90 per cent reimbursement of the fare for the distance over 400 kms. (160 kms. in the case of Class IV officers). It was also suggested that the concession should be extended to journeys to places other than the home-town. Following an agreement in the National Council, it has been decided that the only further concession that